

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr.M.P. No. 1524 of 2020

1. Rajesh Rawani
2. Ranjeet Rawani @ Ranjeet Ram (Rawani) ... Petitioners

Versus

The State of Jharkhand ... Opposite Party

Coram: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Petitioners : Mr. P. Lala , Adv.
For the State : Mr. Satish Prasad, Addl. P.P.

03 / 11.09.2020

Heard the parties through Video Conferencing.

Mr. P. Lala, learned counsel for the petitioners personally undertakes to remove the defects pointed out by the Stamp Reporter within two weeks after the lockdown is over.

In view of the personal undertaking given by learned counsel for the petitioners, the defects pointed out by the Stamp Reporter are ignored for the present.

This criminal miscellaneous petition has been filed under section 482 Cr.P.C by the petitioners with a prayer for modification of the order dated 03.03.2020 passed in ABA No. 1296 of 2020.

It is submitted by the learned counsel for the petitioners that vide order dated 03.03.2020 passed in ABA No. 1296 of 2020, the petitioners were directed to surrender before the court below within four weeks but because of COVID-19 pandemic, they could not surrender within the stipulated time but now they are ready to surrender and therefore, it is submitted that time to surrender before the court below in terms of the order dated 03.03.2020 passed in ABA No. 1296 of 2020 be extended for six weeks from the date of this order.

Considering the facts of the case and the submission of the learned counsel for the petitioners, the prayer for extension of time for the petitioners to surrender in the court below in terms of the order

dated 03.03.2020 passed in ABA No. 1296 of 2020 is allowed. Hence, the petitioners are directed to surrender before the court below “within six weeks from the date of this order in terms of the dated 03.03.2020 passed in ABA No. 1296 of 2020” .

The order dated 03.03.2020 passed in ABA No. 1296 of 2020 is modified to the aforesaid extent only.

This criminal miscellaneous petition is disposed of accordingly.

(ANIL KUMAR CHOUDHARY, J.)

Smita/-